

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 106 of 2013

Dated: 12th October, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Punjab State Power Corporation Ltd.Appellant(s)
Versus
Punjab State Electricity Regulatory CommissionRespondent(s)**

Counsel for the Appellant (s) : Mr. Anand K Ganesan &
Mr. Ishaan Mukherjee

Counsel for the Respondent (s) : Mr. Sakesh Kumar

ORDER

Mr. Anand K. Ganesan, learned counsel for the appellant has almost finished his arguments. Only one issue remains to be argued on behalf of the appellant.

Post this Appeal for remaining arguments of the appellant and respondent's arguments on **15th October, 2015.**

(T. Munikrishnaiah)
Technical Member
rkt/vg

(Justice Surendra Kumar)
Judicial Member